GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 9th February, 2023

NO. LJ (B) 4/2018/Part/14 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officer as Executive Magistrates and further under sub-section (2) thereof, as Sector Officer in connection with the forthcoming General Election to the Member of Legislative Assembly, 2023.

SL.	Names of Officers and Designation	Area of Juris-diction of	
NO.		the power of Executive	District/Sub-Division
		Magistrates	
SECTOR OFFICER			
1.	Shri Andy Lu Rani,		District Election
	Assistant Engineer, PWD (Roads) Central	East Khasi Hills District	Officer, EKHD,
	Roads Branch, O/o Chief Engineer, PWD		Shillong.
	(Roads), Meghalaya, Shillong.		

(M.M. Sangma),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 4/2018/Part/14 - A, Copy to:-

Dated Shillong, the 9th February, 2023

- 1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
- 2. The Chief Electoral Officer, Meghalaya.
- 3. The Addl. Deputy Commissioner, East Khasi Hills, Shillong for information with reference to letter No. SHEL.V/15/2023/11, dt. 7.2.2023.
- 4. Personnel A.R (A) Department.
- 5. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
- 6. Director of Information and Public Relation, Meghalaya, Shillong
- 7. Office Copy.

By Order etc.,

Joint Secretary to the Govt. of Meghalaya Law (B) Department.